

(Signature)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1160/93.

Dt. of Decision : 29.6.94.

1. L. Jayanthasri

2. D.B.T. Sundari Devi

.. Applicants.

Vs

1. Director General, Defence Research
Development Organisation, 'B' Wing,
Sena Bhavan, New Delhi.

2. Management Committee of Defence
Laboratories Schools, Kanchanbagh,
Hyderabad, represented by its
Secretary

3. Principal, Defence Laboratories
Schools, Kanchanbagh, Hyderabad. .. Respondents.

Counsel for the Applicants : Mr. *V. Ragopal Reddy for Sri T.V.S. Rao,*

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

Mr. P.B. Vijayakumar
for R 2 & 3.

CORAM:

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

..2

28/6/94
Pr 27/94

O.A.No.1160/93.

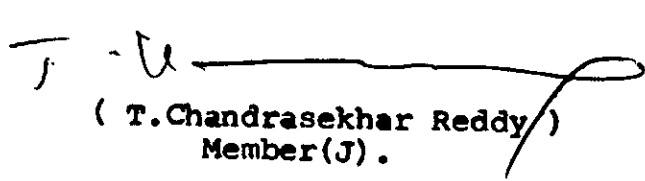
Date of Judgement : 29-6-94.

J u d g e m e n t

X As per Hon'ble Shri A.B.Gorthi, Member(A) X

We have dismissed a similar O.A. (No.934/93) today by a separate order holding that the Defence Laboratories School is not amenable to our jurisdiction under Section 14 of the Administrative Tribunals Act, 1985. For the same reason, this O.A. too is hereby dismissed. It is open to the applicant, to approach the appropriate forum for relief, if any.

2. No order as to costs.


(T.Chandrasekhar Reddy)
Member(J).


(A.B.Gorthi)
Member(A).

br.


DEPUTY REGISTRAR(J)

To:

1. Director General, Defence Research Development Organisation, 'B' Wing, Sana Bhavan, New Delhi.
2. Management Committee of Defence Laboratories Schools, Kanchanbagh, Represented by its Secretary, Hyderabad.
3. Principal, Defence Laboratories Schools, Kanchanbagh, Hyderabad.
4. One copy to Mr.I.V.S.Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr.N.R.Devraj, Sr.CSIC, CA, Hyderabad.
6. One copy to Mr.P.B.Vijay Kumar, Advocate, CAT, Hyderabad.
7. One copy to Library, CAT, Hyderabad.
8. One spare copy.

YLKR

2nd page
As 5/1/94.

TEMPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GURTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(CUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 29/6/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

O.A.No.

in

1160/93

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed..

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

